

Printing of National Atlas

*330, SHRI MOOL CHAND DAGA : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether certain countries have printed maps of India showing border areas in unauthentic manner ;

(b) if so, the number of such cases taken up with the respective authorities during the last three years and with what results ; and

(c) when the latest edition of our National Atlas was printed ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI B.R. BHAGAT) :

(a) Yes, Sir.

(b) Thirty three cases of wrong depiction of India's external boundary have been taken up with foreign Governments and publishers during the period 1983-85. In many cases the concerned organisations have accepted our position and promised to carry out the corrections in their future editions. In other cases the matter is still being pursued.

(c) The latest edition of our National Atlas was printed in 1982.

SHRI MOOL CHAND DAGA : Sir, my question has not been answered. I asked 'the number of such cases taken up with the respective authorities', but he said nothing on that. He has tried to avoid it. I do not know whether he had seen the question and thought it proper not to answer it.

[Translation]

Mr. Speaker, Sir, first of all the hon. Minister may be requested to go through the question and then reply. I have not received reply to my question. If there has been any reply, kindly let me know the names of the countries which had shown the borders of India in unauthentic manner in their maps and the years in which it was done? What action was

taken by the Government of India and when ; what was the reaction of the concerned governments and by when they will carry out the corrections ?

SHRI B.R. BHAGAT : Hon. Speaker, Sir, the hon. Member has raised an objection that we have not given complete details in reply to part (b) of his question. The hon. Member, is a very senior Member, he is well aware of the Parliamentary procedure. This is a starred question. Something should be left for supplementaries also.

...(Interruptions)

I have replied that we have taken up 33 cases. If he wants me to give the details of all the 33 cases indicating the nature of cases, he should have asked an unstarred question instead of a starred one, in which case we could have given the complete details in a statement.

I cannot mention the names of all the countries at the moment, but as I said earlier, most of the countries—and the list has few governments and more private individuals and publishers—have agreed to correct the maps in their publications, but some countries—I would like to mention the name of U.S.A. in particular—have mostly shown in their maps the line of actual control between India and Pakistan in respect of Jammu and Kashmir border. In the case of Sino Indian border, they have shown the Indian claim line and from Chinese side they have shown the line of actual control. With regard to Sikkim, they have shown it as part of India.

Similarly, I would also like to mention Pakistan. The Western Europe, the Eastern Europe and the Soviet Union have all shown Jammu and Kashmir as part of India, as is the Indian case. In the case of Sino Indian border, they have shown the Eastern and the Middle sector, in Indian possession and in the Western sector; they have shown the Chinese occupation. Sikkim has been shown as a part of India.

[English]

India-China boundary is shown as per Chinese alignment.

[Translation]

Sikkim has been shown as a part of India. In Jammu and Kashmir, the actual position has been shown. Similarly, there are other countries also. I hope the hon. Member will be satisfied with it.

SHRI MOOL CHAND DAGA : May I know the names of the countries with whom you had done correspondence and who assured you of carrying out corrections? Also please tell when such an assurance was given and what is the time by which they will incorporate the corrections?

SHRI B.R. BHAGAT : As I said, the countries in West Europe had agreed when it was pointed out to them and, as I mentioned earlier, many of the private publishers have also agreed. As regards East European countries and Bangladesh, I shall send the complete details in this regard to the hon. Member in due course.

[English]

SHRI MOOL CHAND DAGA : Sir, you have given the answer that in many cases the concerned organisations have accepted our position and promised... (Interruption).

MR. SPEAKER : That is all right, Shri Jaipal Reddy.

SHRI S. JAIPAL REDDY : Sir, I would like the hon. Minister to tell us as to whether the Government of Maldives in its maps has shown Sikkim to be an independent country.

SHRI B.R. BHAGAT : I am not aware of Maldives showing in its maps.

SHRI V. KISHORE CHANDRA S. DEO : Sir, I would like to know what steps the Government have taken to see

that such maps are not circulated in the country, especially amongst our students in various parts of the country. Secondly, what has been the response to the protests that we have lodged with these countries for making wrong publications in such maps?

SHRI B.R. BHAGAT : The maps which are not corrected as per our position are not allowed in the country. In some cases the private publications, if they have been allowed, the publishers themselves have given a line of notation that these maps are neither correct nor authentic. Then they are allowed.

SHRI P. KOLANDAIVELU : Recently there was a press report that in Arunachal Pradesh about two hundred square miles have been *de-facto* surrendered and *de-jure* encroached by foreign tribals like Lizas. I would like to know whether it has been brought to the notice of the Government and what action has the Government taken against this.

SHRI B.R. BHAGAT : This is a separate question. It is not a question of map. Therefore, I require a separate notice on this.

SHRI KAMAL CHAUDHRY : I would like to know whether the hon. Minister will be pleased to state if it is feasible for the Government to send our national maps giving correct demarcation to all the other countries and get endorsement from them rather than we getting on to the defensive and crying round that it is not the demarcation, because line of actual control has nothing to do with the demarcation of our country.

SHRI B.R. BHAGAT : The line of actual control is not from us. As I said earlier, the line of actual control in all those maps which they have depicted, in each case we have explained to them. We have taken up this matter in about 33 cases where we have explained our position.

In regard to the authentic maps, our National Atlas shows the correct depiction. This was reprinted in 1982.

MR. SPEAKER : What you have to say about his suggestion that our maps should be sent there.

SHRI KAMAL CHAUDHRY : My question is whether it is feasible for the Government to send a correct copy of our national map giving the demarcation and getting their endorsement so that they do not err on it, rather than we ourselves getting on to the defensive.

SHRI B.R. BHAGAT : That we have done, Sir.

SHRI S.M. BHATTAM : Some of the Governments have not carried out the correction as per the demand made by our Government. In this regard I would like to know what was the reason for not doing so? Have they expressed their point of view and what is their conscious objection to that? In short what are the reasons for which they have not made any corrections?

SHRI B.R. BHAGAT : Well, there are Governments, for example Pakistan and some other Governments, whose positions are known on this. I have given some examples, but as I said earlier, we have explained to all of them our position. Our position is correctly depicted so far as the map is concerned in the National Atlas. It was first published in 1957 and again it was revised and published in 1982. All this position has been explained to them and also to the publishers. In many cases they have been corrected, but in the cases where they have not been corrected, they are not allowed in this country. They are banned in this country. Some of them which have been allowed have been allowed with the notation that the maps are not correct or authentic.

Planning Group for Hill Areas

*333. DR. G. VIJAYA RAMA RAO : Will the Minister of PLANNING be pleased to state :

(a) whether Government are aware that

there is a widespread feeling especially in the hill areas and hill States about the neglect of the special needs and problems of these areas and if so, corrective steps taken/proposed to ensure that special consideration is given to the development needs of such areas;

(b) whether Government propose to set up separate Planning Groups for hill areas only; and

(c) whether Government are considering that areas in North East specially Sikkim, need special consideration and financial and other support in regard to development?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI A.K. PANJA) : (a) to (c). A statement is given below.

Statement

There is no basis for the conclusion that the special needs and problems of Hill Areas and Hill States are being neglected. The Hill States, namely, Jammu & Kashmir, Himachal Pradesh, Sikkim, Manipur, Meghalaya, Nagaland and Tripura come in a Special Category for the purpose of Central Assistance. As regards Union Territories of Arunachal Pradesh and Mizoram, their plans are being funded almost entirely by Central Assistance. There are also 'designated hill areas' covered under two programmes known as the Hill Area Development Programme (HADP) and the Western Ghats Development Programme (WGDP). The HADP covers two districts in Assam, 8 districts in U.P., Nilgiris district in Tamil Nadu and three sub-Divisions of Darjeeling district in West Bengal. The WGDP covers Western Ghats Hill Areas in the States of Maharashtra, Kerala, Karnataka, Tamil Nadu and the Union Territory of Goa. Special Central Assistance is provided for the development of the areas covered under both the HADP and the WGDP.